

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 391**  
**TO BE ANSWERED ON 05<sup>th</sup> FEBRUARY, 2018**

**IMPORT OF SOLAR CELLS**

391. SHRI RAVINDRA KUMAR PANDEY

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- the total quantity and value of solar cells/photovoltaic cells and other photocells imported from China during the last three years and the current year;
- whether India does not have enough manufacturing capacity currently for solar cells and modules to meet the full demand;
- if so, the details thereof along with the steps taken in this regard; and
- the steps taken/being taken by the Government to minimize import of solar cells/photovoltaic cells and other photocells from China?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

**(a):** The details of quantity and value of imports of solar cells/photovoltaic cells and other photocells imported from China during the last three years and the current year is as under:

Years	85414011 (solar cells/ photovoltaic cells)		85414019 (other photocells)	
	Quantity (Lakh Nos.)	Value (US\$ Million)	Quantity (Lakh Nos.)	Value (US\$ Million)
2014-15	1135.62	603.34	31.16	43.39
2015-16	1630.24	1960.26	44.64	49.96
2016-17	2810.61	2817.34	97.68	86.63
2017-18 (Apr-Oct, 17)*	2251.3	1869.56	43.85	46.87

Source: DGCI&S, Kolkata (\* Provisional)

**(b), (c) & (d):** In order to reduce India's dependence on imports, Solar PV manufacturing in the country is being promoted by the Government of India through Special Incentive Package Scheme (SIPS)/ Modified Special Incentive Package Scheme (M-SIPS) of Ministry of Electronics and Information Technology. The scheme provides for mainly:

- i. 20-25% subsidy for investments in capital expenditure for setting up of electronic manufacturing facility.
- ii. Reimbursement of Countervailing Duty (CVD)/ Excise Duty for capital equipment for the units outside Special Economic Zone (SEZ).

The incentives are available for several categories of electronic products and product components including Solar Photovoltaic (SPV) (Polysilicon, Ingots and/ or Wafers, Cells, Modules/Panels). Units across the value chain starting from raw materials to assembly, testing, and packaging of these product categories are included.

In addition, the solar power projects being implemented by the Central Public Sector Undertakings (CPSUs) and those rooftop solar projects implemented with central financial assistance are mandated to source their requirement from domestic sources.

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